

**National Green Tribunal
Faridkot House, Copernicus Marg, New Delhi**

No. NGT/PB/87/Admn/2014/.....³⁹.....

Dated: 03.02.2021

OFFICE ORDER

Subject: Functioning of NGT Benches from dais

In partial modification of Notice No. NGT/PB/87/Admn/2014/235 dated 01.06.2020 and Notice No. NGT(PB)/RG/4/2020/252 dated 06.06.2020, it has been decided that with effect from 08.02.2021, the Members of NGT shall conduct proceedings from the dais of the Bench where they have been posted, while maintaining all safety precautions and norms. The hearings shall continue to be conducted through video conferencing only, till further orders.

By Order of Hon'ble the Chairperson


3/2/2021
Registrar General

National Green Tribunal (PB), New Delhi

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1. PPS to Hon'ble Chairperson, NGT
2. PS/PA to Hon'ble Judicial and Hon'ble Expert Members, NGT
3. PS/PA to Registrar General, Deputy Registrar, Asst Registrar (PB)
4. OSD (Admn.), NGT(PB)
5. All Consultants/Section Heads, NGT(PB) *By speed post*
6. Registrars, all Zonal Benches
7. Ld. Secretary, MoEF&CC, New Delhi
8. Ld. President/Ld. Vice President/Ld. Secretary, NGT Bar Association
9. NGT Website
10. Guard File